

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

[*Translation*]

SHRI SHARAD YADAV: I Introduce the Bill.

16.03 hrs.

**Multi-State Cooperative Societies
(Amendment) Bill***

[*Translation*]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): I beg to move that leave be granted to introduce a Bill to amend the Multi-State Co-operative Societies act, 1984."

[*English*]

MR. DEPUTY SPEAKER: Mr. Kumaramangalam to speak.

SHRI P.R. KUMARAMANGALAM (Salem): I drop it.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Multi-State Cooperative Societies Act, 1984."

The motion was adopted

[*Translation*]

SHRI NITISH KUMAR: I introduce the Bill.

16.04 hrs.

MATTERS UNDER RULE 377

(i) Need for providing adequate facilities to the migrants from the Kashmir valley

[*English*]

SHRI JANAK RAJ GUPTA (Jammu): A large number of persons migrated from Kashmir Valley due to unavoidable circumstances are living in camps or otherwise in Jammu, Delhi and other places. But no adequate arrangements have been made by the Government for their livelihood. No residential accommodation and other facilities are provided to them. I would like to urge upon the Government to make adequate arrangements for their livelihood accommodation and education for their children till they go back to their homes.

[DR. THAMBI DURAI *in the Chair*]

16.05 hrs.

(ii) Need for setting up a National Institute of Visakhapatnam to study cyclone behaviour and suggest remedial measures

SHRIMATI UMA GAJAPATHI RAJU (Visakhapatnam): The coastal Andhra Pradesh area is often subjected to severe cyclone storms. Although the advance weather warning systems have improved yet the disaster in terms of human lives, properties and farm land has been tremendous during the cyclone which hit Andhra recently. The destruction of irrigation systems and the damage to farm lands by cyclones and floods have long term adverse economic repercussions. It is therefore imperative that an effective scientific way is evolved to study cyclone behaviour in conjunction with advance planning for disaster mitigation and rehabilitation procedures. The Government should set up an institute of

advance planning. Such an institute can collect information, conduct scientific study of irrigation systems and disseminate results. It can also develop structural designs suited to meet natural calamities and prescribe land use in cyclone and flood prone areas. Since Visakhapatnam already has a cyclone warning centre along with other related infrastructural systems it is ideally suited to have such a National Institute.

(iii) Need for setting up a low power T.V. transmitter at Siddipet in Medak district of Andhra Pradesh

[Translation]

SHRI YELLAIAH NANDI (Siddipet): Mr. Chairman, Sir, Siddipet in Medak district of Andhra Pradesh is an important commercial and cultural centre. It is situated at a distance of about 104 kms. from Hyderabad and it happens to be at an equi-distance from Karimnagar, Nizamabad and Warrangal districts. A number of famous artists, poets intellectuals and other respected persons belong to this region.

At present there is no low power relay station at Siddipet. As it happens to be about 104 kms. away from Hyderabad, T.V. programmes are not clearly visible here. The picture on T.V. screen is not clear and sound is not audible. It is very strange that in spite of the repeated demands of the local residents, no measures have been taken to set up a low power transmitter there. It is an extremely backward area in Telangana region and no attention is being paid to set up a low power relay station there. A number of memoranda have already been submitted to the Government and the matter has been raised in the House also.

Therefore, I would appeal to the Minister of Information and Broadcasting to take measures to set up a low power T.V. transmitter at Siddipet immediately.

(iv) Burning of Scheduled Caste/ Scheduled Tribes women by dacoits in Rewa district of Madhya Pradesh

SHRI YAMUNA PRASAD SHASTRI (Rewa): Mr. Chairman, Sir, two harijan women were burnt to death in the night of July 16, 1990 in the Khamhara village in Rewa district. A 60 year old woman, Jagrania died at the spot. Her daughter-in law Rania has been admitted to the Jawa Hospital in half-burnt condition and is on her death bed. In the half burnt condition, she has given birth to a daughter. This heart-rending tragedy has terrified the inhabitants in Rewa district. No proper financial assistance has been provided by the Government to the dependents of the deceased so far. Unprecedented terror is prevalent in the entire region. The dacoit named Hanuman, who committed this heinous crime, has not been apprehended so far.

Therefore, the Central Government is requested to take appropriate action in this regard.

(v) Need to lay broad gauge railway line between Etawah and Bhind-Gwallor Sheopur Section via Kota

SHRI CHAVIRAM ARGAL (Morena): Mr. Chairman, Sir, as the Morena district of Chambal division in Madhya Pradesh has been dacoit infested area development has not taken place in this region. Due to the Chambal ravines, means of transportation are also very limited.

Bhind-Sheopur narrow gauge line is the chief mode of transportation in this area. This line should be extended to Etawah and Bhind and Sheopur-Kota. A broad gauge line should be constructed from Etawah to Bhind, Gwalior, Sheopur via Kota. It would provide direct transport and trade facilities to Uttar Pradesh, Madhya Pradesh and Rajasthan. Besides transport it would be helpful for promotion of trade activities and shorter